

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose  | Section | Name of the Parties<br>M/s. / Mr. |
|-------------------------|----------|--|---------|-----------------------------------|
| CP No.88/<br>2017       | -        | For non-<br>compliance<br>of office<br>objections<br>raised by<br>registry | 131     | Metarin Distributors Pvt Ltd      |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM                             | SIGNATURE   |
|---------|-------------------------------------|--|---|
| 1)      | RAFEEUCCA<br>SHARIFF<br>7259700201  | METARAIN<br>DISTRIBUTORS<br>PVT LTD<br>PETITIONERS |  |

PCS for petitioner company is present only on receipt of notice sent by the Tribunal.  
He is directed to comply the objections raised by the Registry.

List it for compliance on 02.11.2017.

  
MEMBER (J)

  
MEMBER (T)